GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 899 ANSWERED ON 21ST JULY, 2016

ROAD ACCIDENTS

899. SHRI RAMDAS C. TADAS:

SHRI DUSHYANT SINGH:

SHRI JITENDRA CHAUDHURY:

SHRI R. DHRUVA NARAYANA:

SHRIMATI POONAM MAHAJAN:

SHRI DUSHYANT CHAUTALA:

SHRI KALIKESH N. SINGH DEO:

SHRI SANJAY HARIBHAU JADHAV:

SHRIMATI NEELAM SONKER:

SHRI RAGHAV LAKHANPAL:

SHRI SHIVKUMAR UDASI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that the annual economic loss suffered by the country due to road accidents is three percent of the GDP, if so, the details thereof;
- (b) whether the number of road accidents in the country have increased in 2015 when compared to those in 2014, if so, the details thereof;
- (c) the details of the primary reasons behind such a huge number of accidents;
- (d) the details of the steps taken by the Government to prevent the rise of these numbers; and
- (e) whether the majority of the accidents is confined to a lesser number of States, if so, the details thereof and the specific/additional steps taken to check them in those States?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) The Working Group on Road Accidents, Injury Prevention and Control set up by Planning Commission had estimated the cost of road accidents on all roads in India at about 3% of GDP in 1999-2000.
- (b),(d) &(e) The total number of road accidents has increased by 2.5 per cent from 4,89,400 in 2014 to 5,01,423 in 2015. The total number of persons killed in road accidents has also increased by 4.6 per cent from 1,39,671 in 2014 to 1,46,133 in 2015. 86.7 % of total number of road accidents is accounted by 13 states. State-UT wise details is annexed.

The Ministry of Road Transport and Highways has taken a number of steps to improve safety on the roads:

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Based on this, a draft action plan has been shared with the states.
- v. Road safety has been made an integral part of road design at the planning stage.
- vi. Road Safety Audit of selected stretches of National Highways has been taken up.
- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
 - ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
 - x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.
- xiii. Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon Jaipur, Vadodara Mumbai stretch of National Highways No. 8 and Ranchi Rargaon Mahulia stretch of National Highway No. 33.
- (c) The details of causes of Road Accidents during the calendar year 2015 are given in the following table:

	Table: Causes of Road Accident on All Roads: 2015		
Sr. No.	Causes of road accidents	Total number of Road Accidents	
1	Fault of Driver	386481	
2	Fault of Cyclist	3695	
3	Fault of Driver of other vehicles	24431	
4	Fault of Pedestrian	7509	
5	Defect in Condition of Motor Vehicle	11601	
6	Defect in Road Condition	7314	
7	Weather Condition	5781	
8	Fault of Passenger	6668	
9	Poor light	5456	
10	Falling of boulders	1087	
11	Neglect of civic bodies	1076	
12	Stray animals	1534	
13	Other causes/ Causes not known	38790	
	Total	501423	

ANNEX REFERRED TO IN REPY TO PARTS (b),(d) &(e) OF LOK SABHA UNSTARRED QUESTION NO. 899 ASNWERED ON 21.7.2016 ASKED BY SHRI RAMDAS C. TADAS, SHRI DUSHYANT SINGH, SHRI JITENDRA CHAUDHURY, SHRI R. DHRUVA NARAYANA, SHRIMATI POONAM MAHAJAN,SHRI DUSHYANT CHAUTALA,SHRI KALIKESH N. SINGH DEO,SHRI SANJAY HARIBHAU JADHAV, SHRIMATI NEELAM SONKER, SHRI RAGHAV LAKHANPAL AND SHRI SIVKUMAR UDASI REGARDING ROAD ACCIDENTS.

State/UT - wise details of Total Number of Road Accidents & Persons killed in India for the calendar year 2015				
Sl. No.	States/UTs	Total number of road accidents	Total number of persons killed	
1	2	3	4	
1	Andhra Pradesh	24258	8297	
2	Arunachal Pradesh	284	127	
3	Assam	6959	2397	
4	Bihar	9555	5421	
5	Chhattisgarh	14446	4082	
6	Goa	4338	311	
7	Gujarat	23183	8119	
8	Haryana	11174	4879	
9	Himachal Pradesh	3010	1096	
10	Jammu & Kashmir	5836	917	
11	Jharkhand	5162	2893	
12	Karnataka	44011	10856	
13	Kerala	39014	4196	
14	Madhya Pradesh	54947	9314	
15	Maharashtra	63805	13212	
16	Manipur	671	139	
17	Meghalaya	606	183	
18	Mizoram	70	72	
19	Nagaland	54	30	
20	Odisha	10542	4303	
21	Punjab	6702	4893	
22	Rajasthan	24072	10510	
23	Sikkim	219	70	
24	Tamil Nadu	69059	15642	
25	Telangana	21252	7110	
26	Tripura	647	158	
27	Uttarakhand	1523	913	
28	Uttar Pradesh	32385	17666	
29	West Bengal	13208	6234	
30	Andaman & Nicobar Islands	258	23	
31	Chandigarh	416	129	
32	Dadra & Nagar Haveli	69	42	
33	Daman & Diu	70	42	
34	Delhi	8085	1622	
35	Lakshadweep	3	0	
36	Puducherry	1530	235	
	Total	501423	146133	